

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2075
ANSWERED ON:18.12.2013
RELIGIOUS TRUSTS IN STATES
Rajaram Shri Wakchaure Bhausahab

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of the States wherein the State Law and Justice department have set up any trusts to manage the affairs of religious places, including Maharashtra;
- (b) whether complaints regarding alleged irregularities by such religious trusts/non-setting up of new trusts in place of the defaulting ones even after completion of their tenure have been received during each of the last three years and the current year;
- (c) if so, the State-wise details thereof, particularly Maharashtra;
- (d) whether the Union Government has issued or proposes to issue any guidelines to the State Governments regarding setting up trusts to manage religious places; and
- (e) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL)

- (a) to (e):The information is being collected and will be laid on the Table of the House.